

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1155  
TO BE ANSWERED ON 07.12.2015**

**CHILD LABOUR IN GARMENT SECTOR**

**1155. SHRI BHAGWANTH KHUBA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of child labourers working in various garment sectors in the country at present;**
- (b) whether most of the child labourers engaged in the said sector are girls;**
- (c) if so, the details thereof, gender-wise along with the reaction of the Government thereto; and**
- (d) the details of complaints received in this regard along with the action taken thereon during the last three years and the current year, year and State/UT-wise?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

- (a) to (c):** The number of main workers in the age group of 5-14 years in the country is 43.53 lakh as per 2011 Census, which includes 26.64 lakh male and 16.89 lakh female. The occupation wise data is not available from Census 2011. Considering the nature of the problem of child labour, Government is following a multi-pronged strategy for eradication of child labour. It comprises of statutory and legislative measures, rehabilitation of children withdrawn from work through specific scheme and universal elementary education along with convergence with other schemes for socio-economic development.
- (d):** As per the information furnished by various States, the number of inspections and prosecutions under Child Labour (Prohibition & Regulation) Act, 1986 during the last three years, State-wise is given at Annexure.

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1155 FOR ANSWER ON 07.12.2015 BY SHRI BHAGWANTH KHUBA REGARDING CHILD LABOUR IN GARMENT SECTOR**

**State-wise details of inspections and prosecutions under the Child Labour (Prohibition & Regulation) Act during the last three years as per the information received from respective State:**

State/UT	No. of Inspection			No. of Prosecutions		
	2012	2013	2014	2012	2013	2014
Andmn& Nico I.	0	40	NA	0	0	NA
Andhra Pradesh	7146	6984	2926	1250	2077	874
Arunachal Pradesh	50	NA	NA	0	NA	NA
Assam	7780	9677	11110	129	119	12
Bihar	9308	8429	12705	522	698	910
Chandigarh U.T.	2053	1646	1440	24	53	17
Chhattisgarh	1316	2460	1098	19	28	110
Dadra & Nagar H.	37	38	32	1	0	0
Daman & Diu U.T.	389	395	368	0	0	0
Delhi U.T.	277	149	31	277	149	31
Goa	332	912	19	0	0	0
Gujarat	17606	17900	2942	273	210	42
Haryana	3955	2966	4659	105	72	150
Himachal Pradesh	3932	3536	1583	2	15	3
Jammu & Kashmir	3868	3860	2162	27	22	28
Jharkhand	7568	7825	3341	64	36	21
Karnataka	11077	18070	32486	163	153	90
Kerala	5274	4450	2368	2	1	1
Lakshadweep UT	0	0	0	0	0	0
Madhya Pradesh	11056	2535	1641	902	153	96
Maharashtra	5825	6197	8994	33	66	2
Manipur	2	6	NA	2	NA	NA
Meghalaya	1381	5236	4941	8	30	7
Mizoram	96	96	96	0	0	0
Nagaland	0	0	0	0	0	0
Odisha	474	494	372	34	45	13
Puducherry U.T.	19091	10191	10319	0	0	0
Punjab	27769	26314	17752	683	711	485
Rajasthan	3432	2785	2525	21	15	11
Sikkim	250	100	200	0	0	0
Tamil Nadu	28233	75447	146249	24	28	27
Tripura	1829	1638	1877	1	15	3
Uttar Pradesh	589	971	646	64	49	291
Uttarakhand	605	466	281	11	24	8
West Bengal	888	844	NA	38	15	NA
Telangana	2363	1631	596	52	115	108
Total	185851	224288	275759	4731	4899	3340

‘NA’ means ‘Not Available’ i.e. Data not received from respective State.

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